

Chanchal @ Chandni vs. Mohd. Afsal

C.C. No.

06.07.2020

District Courts functioning has been restricted/suspended till 15.07.2020 amid lockdown by the Hon'ble Delhi High Court.

Fresh complaint received via e-mail. It be checked and registered as per rules.

Present: Shri Sumit Gaba, learned counsel for the for the applicant/complainant

The court is convened through V/C (Cisco Webex)

Arguments on the application filed under section 156(3) of the Code of Criminal Procedure, 1973 heard. Application perused.

Let report be called from the concerned SHO on the following points:

1. If the complaint filed by the complainant/applicant discloses commission of any cognizable offence? If yes
2. Why FIR has not been registered?

Report be filed on or before the next date of hearing.

List the matter on 09.07.2020 at 11:30 a.m., through V/C.

(Babita Puniya)
MM-06, West District, THC
Delhi/06.07.2020

बबीता पुनिया
Ms. BABITA PUNIYA
महानगर दण्डाधिकारी न्यायालय-06
Metropolitam Magistrate-06
जिला पुलिस कमरा नं. 335, टिआर
West District, Room No. 335, Tia
तीस हजारी न्यायालय, टिआर
The Metropol Court

Shipra Gupta vs. Subhash Chander Gupta & Ors

CC No.

06.07.2020

District Courts functioning has been restricted/suspended till 15.07.2020 amid lockdown by the Hon'ble Delhi High Court.

Fresh complaint received via e-mail. It be checked and registered as per rules.

Present: Shri Anil, learned for the applicant/complainant through V/C.

The court is convened through V/C (Cisco Webex)

Arguments on the application filed under section 156(3) of the Code of Criminal Procedure, 1973 heard. Application perused.

Let report be called from the concerned SHO on the following points:

1. If the complaint filed by the complainant/applicant discloses commission of any cognizable offence? If yes
2. Why FIR has not been registered?

Report be filed on or before the next date of hearing.

List the matter on 09.07.2020 at 11:40 a.m., through V/C.

(Babita Puniya)
MM-06, West District, THC
Delhi/06.07.2020

बबीता पुनिया
Ms. BABITA PUNIYA
महानगर दण्डाधिकारी न्यायालय-06
Metropolitan Magistrate-06
जिला पश्चिम, कमरा नं. 368, टुल्लि
West District, Room No. 357
दिसा हज्यारी न्यायालय

Harbhajan Singh Arora vs. Yash Pal Bhole & Ors

CC No.

06.07.2020

District Courts functioning has been restricted/suspended till 15.07.2020 amid lockdown by the Hon'ble Delhi High Court.

Fresh complaint received. It be checked and registered as per rules.

Present: Shri Gaurav Mahajan, learned for the applicant/complainant through V/C.

The court is convened through V/C (Cisco Webex)

Reply received from concerned SHO through WhatsApp. It be taken on record.

Let copy of the same be supplied to the learned counsel for the applicant/complainant.

IO to also join the proceedings through V/C.

Put up on 07.07.2020 at 11:30 a.m., through V/C.



(Babita Puniya)
MM-06, West District, THC
Delhi/06.07.2020

बबीता पुनिया
Ms. BABITA PUNIYA
महानगर दण्डाधिकारी न्यायालय-06
Metropolitan Magistrate-06
जिला पश्चिम, कमरा नं. 355, टिहरी
West District, Room No. 355, Tis Hazari
तीस हजारी न्यायालय
Tis Hazari Court